शहरी विकास विभाग
राष्ट्रीय राजधानी क्षेत्रः दिल्ली सरकार
9वां तल, सी–विंग, दिल्ली सचिवालय, इन्द्रप्रस्थ इस्टेट, नई दिल्ली

विधायक का नाम : श्री विशेष रवि
दिनांक : 07.08.2018
विधान सभा तारांकित प्रश्न संख्या : 33
क्या शहरी विकास मंत्री यह बताने की कृपा करेंगे कि :–

क्र	प्रश्न	उत्तर
क	क्या यह सत्य है कि करोल बाग में एमसीडी कार्यालय के समीप मिलिटरी रोड के दोनों ओर अनेक लघु उद्योग इकाइयां काम कर रही हैं;	**उत्तरी दिल्ली नगर निगम** जी हां, यह सत्य है कि करोल बाग में एमसीडी कार्यालय के समीप मिलिटरी रोड के दोनों और अनेक लघु उद्योग इकाईयां काम कर रही हैं। **दिल्ली राज्य औद्योगिक अवसंरचना विकास निगम** करोल बाग में एमसीडी कार्यालय के समीप मिलिटरी रोड पर डी.एस.आई.आई.डी.सी. के अधीन कोई औद्योगिक क्षेत्र नहीं है ।
ख	क्या यह भी सत्य है कि रिहायशी संपत्तियों के अंदर व्यापार/फैक्ट्री/औद्योगिक गतिविधियां चलाई जा रही हैं जोकि दिल्ली नगर निगम की नीति एवं एमपीडी–2021 के प्रावधानों का उल्लंघन करती हैं;	**उत्तरी दिल्ली नगर निगम** जी हां, यह भी सत्य है कि रिहायशी संपत्तियों के अन्दर व्यापार/फैक्ट्री/औद्योगिक गतिविधियां चलाई जा रही हैं जोकि दिल्ली नगर निगम की नीति एवं एमपीडी–2021 के प्रावधानों का उल्लंघन करती है। **पूर्वी दिल्ली नगर निगम** विभाग के इस्पेक्टरों द्वारा रिहाईशी इलाकों के नियमित निरीक्षण के दौरान गैर कानूनी रूप से चलाई जा रही ईकाईयां पाई जाती हैं जिनके विरूद्व कानूनी कार्यवाही की जाती है।
ग	क्या यह भी सत्य है कि रिहायशी इलाकों में बिना किसी रेग्यूलेटरी नॉर्म्स के तथा अवैध बिजली कनैक्शन लेकर जीन्स फैक्ट्री, वॉशिंग प्लांट आदि जैसी अनधिकृत औद्योगिक ईकाईयां चल रही हैं;	**ऊर्जा विभाग** **बी एस ई एस यमुना पावर लिमिटिड** यह विषय एमसीडी से संबंधित है। कोई अवैध कनेक्शन नहीं दिया गया है । विद्युत कनेक्शन सभी व्यवसायिक औपचारिकताए पूरी करके डी ई आर सी मापदंडो के अनुकूल ही दिए गए है । **उत्तरी दिल्ली नगर निगम** जी.हां, यह भी सत्य है कि रिहायशी इलाकों में बिना किसी रेग्युलेटरी नॉर्म्स के तथा अवैध बिजली कनैक्शन लेकर कुछ जीन्स फैक्ट्री वॉशिंग प्लांट आदि जैसी अनाधिकृत औद्योगिक ईकाईयां भी चल रही हैं। **पूर्वी दिल्ली नगर निगम** विभाग के इंस्पेक्टरों द्वारा रिहाईशी इलाकों के नियमित निरीक्षण के दौरान गैर कानूनी रूप से चलाई जा रही ईकाईयां पाई जाती हैं जिनके विरूद्व कानूनी कार्यवाही की जाती है।
घ	क्या यह भी सत्य है कि इन अवैध एवं अव्यवस्थित इकाइयों के कारण पानी, सीवरेज, बिजली, सड़क, कचरा निपटान आदि सुविधाओं पर अनावश्यक बोझ पड़ने से क्षेत्र के निवासियों को अनेक स्वास्थ्य संबंधी व अन्य समस्याओं का सामना करना पड़ रहा है;	**उत्तरी दिल्ली नगर निगम** जी हां, यह भी सत्य है कि इन अवैध एवं अव्यवस्थित इकाइयों के कारण पानी सीवरेज बिजली सड़क कचरा निपटान आदि सुविधाओं पर अनावश्यक बोझ पड़ने से क्षेत्र के निवासियों को अनुक स्वास्थ्य संबंधी व अन्य समस्याओं का सामना करना पड़ रहा है। **पूर्वी दिल्ली नगर निगम** हां, यह सत्य है।
ड	इस संबंध में विभाग के उन कर्मचारियों के विरूद्ध क्या कार्रवाई की गयी है जिनकी मिलीभगत से इन औद्योगिक इकाइयों को अवैध बिजली के कनैक्शन दिए गए जिसके कारण इस क्षेत्र में अनधिकृत औद्योगिक गतिविधियां हो रही हैं;	**ऊर्जा विभाग** **बी एस ई एस यमुना पावर लिमिटिड** कोई अवैध कनेक्शन नहीं दिया गया है । **उत्तरी दिल्ली नगर निगम** चूंकि विभाग समय–समय पर इन अवैध एवं अव्यवस्थित इकाइयों के विरूध अभियोजन एवं क्लोजरसिलिगं की कार्यवाही करता रहता है। अतः/ किसी भी कर्मचारी की कोई मिलीभगत न पाई जाने पर उन के विरूद्व कोई कार्यवाही नहीं की गयी है।
च	क्या यह सत्य है कि उपरोक्त बिन्दुओं के संबंध में क्षेत्रीय विधायक द्वारा पत्र संख्या 111608/04/07/18 दिनांक 04.07.2018 के माध्यम से उर्जा विभाग को शिकायत की गयी थी; और	**ऊर्जा विभाग** **बी एस ई एस यमुना पावर लिमिटिड** पत्र संख्या न 111608/05/2018 दिनांक 04.07.2018 इस कार्यालय को प्राप्त नहीं हुआ है । हालांकि समरूप विषय पर पत्र संख्या न 111608/05/2018 दिनांक 07.05.2018 इस कार्यालय को प्राप्त हुआ है जिसके तहत कार्यवाही की गई है तथा उसका ब्यौरा पत्र सं. बी वाई पी एल /सी सी/2018–19/27476 दिनांक 28.05.2018 में दिया गया है (संलग्न 'क') ।
छ	यदि हां, तो उस शिकायत पर विभाग द्वारा क्या कार्यवाही की गयी है?	**ऊर्जा विभाग** **बी एस ई एस यमुना पावर लिमिटिड** उपरोक्त 'च' के अनुसार ।

सेलग्न 'क'

14/c

BSES

BSES Yamuna Power Limited
Shakti Kiran Building, Karkardooma
Delhi - 110032, India
CIN : U40109DL2001PLC111525
Tel.: +91 11 3999 9808, 3999 7111
Fax: +91 11 3999 9765
www.bsesdelhi.com

28/05/2018

Ref. No:-BYPL/CC/2018-19/27476

Sh. Vishesh Ravi
Hon'ble MLA
I-16/542,Militray Road, Bapa Nagar
Karol Bagh, New Delhi- 110005

Sub: Unauthorized illegal Power Connections to illegal industrial units on Military Road, D.B. Gupta Road to Military Gate

Dear Sir,

Kindly refer to letter vide Ref no. F. 111606/7/05/2018 dated 07/05/2018, on the subject cited above.

In this regard, we would like to inform you that inspection carried out by our officials and found that both domestic and non- domestic establishment exists in this area. Most of the non-domestic connections are provided at ground floor and rest of the floors are used for residentials purpose. In some streets it has been found that whole building is used for commercial activities and has been provided commercial meters. So, there are domestic and non domestic connections provided to the consumer as per the nature of their activities.

Proper identification of illegal commercial activities and subsequent sealing of these properties needs to be done by MCD. Hence it is requested to advice MCD for sealing of these properties with prior intimation to BYPL for disconnection of electricity supply.

With regards,

Brajesh Ranjan
Customer Care Department

Reminder-I
VIP REFERENCE

13/C

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
(DEPARTMENT OF POWER)
DELHI SECRETARIAT: 8TH LEVEL, B-WING,
NEW DELHI-110002

No. F.11 (1)/2015/VR/Power/VIP/2513 - 2514 **Dated:31 .07.2018**

To,

The Chief Executive Officer,
BSES-YPL
Shakti Kiran Building,
Karkardooma,
New Delhi. 110092

Sub: **Unauthorized illegal Power Connections to illegal industrial units on Military Road, D.B.Gupta Road to Military Gate.**

Ref. **111606/04/07/18 dated 04.07.2018**

Sir,

Please find enclosed herewith a letter No. 11(1)/2015/VR/Power/VIP/2177-2178 dated 19.07.2018 from this office on the subject cited above. The ATR in this regard has not been received from your office till date.

In this regard, you are once again requested to look into the matter and take appropriate necessary action for resolving the matter. Action taken report, in this regard, may be informed to the Sh. Vishesh Ravi, Hon'ble Chairman, Committee of Govt. Undertaking, Delhi Legislative Assembly/MLA (Karol Bagh) AC-23 directly under intimation to this office **immediately.**

This may be treated as **Top Priority.**

Yours faithfully,

31/7/2018

(R.S. SAMRIA)
Dy. Director (POWER)

Encl: as above.

No. F.11 (1)/2015/VR/Power/VIP/ 2513 - 2514 **Dated:3/ .07.2018**

Copy forwarded for information to:

Sh. Vishesh Ravi, Hon'ble Chairman, Committee of Govt. of Undertaking, Delhi Legislative Assembly, I-16/542, Military Road, Bapa Nagar, Karol Bagh, New Delhi-110005.

31/7/2018

(R.S. SAMRIA)
Dy. Director (POWER)

VIP Reference

12/c

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
(DEPARTMENT OF POWER)
DELHI SECRETARIAT: 8TH LEVEL, B-WING,
NEW DELHI-110002

No. F.11 (1)/2015/VR/Power/VIP/2177-2178 **Dated. 19 .07.2018**

To,

The Chief Executive Officer,
BSES-YPL
Shakti Kiran Building,
Karkardooma,
New Delhi. 110092

Sub: Unauthorized illegal Power Connections to illegal industrial units on Military Road, D.B.Gupta Road to Military Gate.

Ref.: 111606/04/07/18 dated 04.07.2018.

Sir,

Please find enclosed herewith a representation of Sh. Vishesh Ravi, Hon'ble Chairman, Committee of Govt. Undertaking, Delhi Legislative Assembly / MLA (Karol Bagh) AC-23 received vide diary No. 7156 dated 16.07.2018 on the subject cited above, which is self explanatory. In this regard, already, a letter has forwarded to your office vide this office letter of even No. dated 05/06/2018, but, no action taken report has been received from your office till date.

You are, therefore once again, requested to look into the matter and take appropriate necessary action for resolving the matter. Action taken report, in this regard, may be informed to Sh. Vishesh Ravi, Hon'ble Chairman, Committee of Govt. Undertaking, Delhi Legislative Assembly / MLA (Karol Bagh) AC-23 directly under intimation to this office **immediately**.

This may be treated as **Top Priority**.

Yours faithfully,

19/7/2018

(R.S. SAMRIA)
Dy. Director (POWER)

Encl: as above.

No. F.11 (1)/2015/VR/Power/VIP/2177-2178 **Dated. 19.07.2018**

Copy forwarded for information to:

Sh. Vishesh Ravi, Hon'ble Chairman, Committee of Govt. Undertaking, Delhi Legislative Assembly, I-16/542, Military Road, Bapa Nagar, Karol Bagh, New Delhi-110005.

19/7/2018

(R.S. SAMRIA)
Dy. Director (POWER)

Vishesh Ravi
Chairman
Committee of Govt. Undertaking
Delhi Legislative Assembly
I-16/542, Military Road, Bapa Nagar
Karol Bagh, New Delhi-110005

सत्यमेव जयते

11/c

M.L.A.
Karol Bagh, Ac-23
Mobile : +91 9953758914
Mobile : +8588833423
Helpline No. : 011 - 25756864
E-mail : delhidvs@gmail.com

Ref. No. 11606/04/07/18

Dated - 04/07/18

Department of Power
Diary No. 7156
Dt. 16/7/2018

O/o Secretary (Power) GNCTD
Diary No. 4839
Date 13/07/18

Principal Secretary
Department of Power
Govt of NCT of Delhi
8th Level B- Wing, Delhi Secretariat
I.P. Estate, New Delhi-110002

Subject:- Unauthorized illegal Power Connections to illegal industrial units on Military Road, D.B. Gupta Road to Military Gate.

Dear Sir,

On both sides of Military Road near MCD office in Karol Bagh ; there are scores of small-scale industries sprung up.

During the Public Hearing I have received Several Complaints regarding properties or portion of properties are being used for purpose other than residential by running trade/ factories/ industrial activities in violation of existing policies of MCD and also against the provisions of MPD-2021which amounts to misuse of premises.

These units are located in residential areas and do not follow industry norms of safety. These are unauthorized units following no regulatory norms. The units like Jeans Factory, Washing plants etc are using illegal Power Connections. With the influx of people associated with these industries, there are blatant safety and regulatory violations in the area in terms of fire, water and waste disposal. These unplanned and unauthorized units around Military Road are

Pl. examine & report 13/7

examples of man-made disasters. Resources and facilities available to the population; like water, sewerage, electricity roads, waste disposal etc. have a limit to cater. People are facing severe water crisis, sewage and waste disposal problems. Also as the safety concern the labors and other men working in these industry have no verification.

I seek action on those officials against concerned officials of the department, who derelict their duty by providing Power connection to unauthorized expansion of industrial activity in area. You are requested to look into the issue above and immediately disconnect the Connection to the unauthorized industrial units for the welfare of the society.

Sincerely,

(Vishesh Ravi)

MLA

Karol Bagh Constituency AC-23

Copy To:-

The CEO

BSES Yamuna Power Ltd

Head Office Karkarduma

Delhi-